

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 15th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Vs.

GRIDCO Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Anand Kr. Shrivastava
Mr. Shivam Sinha
Mr. Jayant Dubey for R-3

ORDER

**IA NO. 840 OF 2017
*(Appln. for stay)***

We have heard learned counsel for the parties.

List the matter for further hearing on **12.12.2017**. Learned counsel for the appellant is at liberty to inform the Central Commission about the pendency of this application before this Tribunal.

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**